



HIGH COURT OF ANDHRA PRADESH: AMARAVATI

CORRIGENDUM TO THE NOTIFICATION

NO.09/2020-RC

dated. 18-12-2021

Ref: High Court Notification No.09/2020-RC, dated 20.07.2021 issued for 68 posts of Civil Judge (Junior Division).

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In view of the Law laid down by the High Court of Andhra Pradesh in W.P.No.7965 of 2019 and another, the aggregate marks as notified under reference cited, at the first para under heading '**IX- Minimum aggregate marks to be secured in the Written Examination and Viva Voce**' as "60%" is replaced with "55%" in respect of BC category candidates.


REGISTRAR (RECRUITMENT) 18/12/2021